

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A.No. 1837/1998

New Delhi this the 4th September, 2000

HON'BLE MR. KULDIP SINGH, MEMBER (J) HON'BLE MR. S.A. T. RIZVI, MEMBER (A)

Sh. C.B. Gautam, Draughtsman, Gr.-I, C.W.E. New Delhi Caantt.

... Applicant

(By: Advocate none)

Versus

- 1. Union of India, through Secretary Ministry of Defence North Block New Delhi-110001
- 2. Engineer-in-Chief
 Army Headquarteqs,
 DHQ PO, Kashmir House,
 New Delhi-110001
- 3. Headquarters, Chief Engineer, Western Command, Chandimandir.
- 4. Headquarters,
 Chief Engineer,
 Delhi Zone,
 Delhi Cantt-110010
- 5. CWE, New Delhi, Delhi Cantt.

... Respondents

(By: Advocate None)

ORDER (Oral)

HON'BLE MR. KULDIP SINGH, MEMBER (J)

Neither the applicant nor his counsel was present even on the 3rd call. It is also seen from the records that none appeard on behalf of applicant since 16.12.1998.

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(4)

It seems that the applicant is no longer interested in prosecuting the present O.A. Therefore, the O.A. is dismissed in default and for non presecution.

(S.A.T.RIZVI)
Member (A)

(KULDIP SINGH)
Member (J)

SKA

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